

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/130/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5 others  
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Sai Vihari M Cibi Vishnu	Counsel for petition	Sai Vihari
	v. Hari Kumar for Reg & Thms	for Respondent	NA

**ORDER**

Counsel representing both the parties are present. Both the counsel prayed time for making their submissions. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc